THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 04th of April, 2025

NO. HC.VII-100(Pt.-VIII)/2010/2506/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

No.	No.	Date.	Programme	Name of nominated Officer	Ph. No.	Email Id.
1.	P- 1450	19-04-2025 to 20-04-2025 Regular	National Seminar on Cyber Crime and Electronic Evidence	Shri Nisanta Goswami Addl. District & Sessions Judge, No. 2 Kamrup (M) Guwahati	9435547231	nisantagoswami2020@gmail.com
				Shri Nurjamal Haque Addi. District & Sessions Judge (FTC) No. 2, Tinsukia	9435075968	nurjamal786@gmail.com
2.	P- 1452	26-04-2025 to 27-04-2025 Regular	Training of Trainers for State Judicial Academics	Smti Audri Bhattacharyya Judge-Designated Court, Assam, Attached to Judicial Academy, Assam	9435133474	audri.bhattacharyya@gmail.com
				Dr. Pooja Sinha Joint Registrar (Recruitment), Gauhati High Court (Under order of transfer as Research Officer, Judicial Academy, Assam)	9864054485	poojasinha0404@gmail.com

Sl. Prog.

Prog.

Name of the

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order, Sd/- S.Dhar REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/2507/A,

Dated 04-04-2025

Copy for information & necessary action to:

The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal

 462044, Madhya Pradesh.

- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

- 4. The Registrar (Admin / Vigilance), Gauhati High Court, Guwahati.
- 5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The District & Sessions Judge, Kamrup (M) / Tinsukia

(He/She is requested to inform the concerned Judicial Officer under his/her control about this notification).

- Shri Nisanta Goswami, Addl. District and Sessions Judge No. 2, Kamrup (M).
- 8. Shri Nurjamal Haque, Addl. District and Sessions Judge (FTC) No. 2, Tinsukia.
- 9. Smti Audri Bhattacharyya, Judge, Designated Court, Assam, Attached to Judicial Academy, Assam
- Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court,
 Guwahati (under order of transfer as Research Officer, Judicial Academy, Assam)

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

- 12. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
- 13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER-QF SENIORITY)

REGISTRAR (JUDICIAL)